

State Governments consent for FDI in retail market

†8. SHRI SHIVANAND TIWARI:
SHRI T.M. SELVAGANAPATHI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government has written letters to the State Governments eliciting their consent on the scheme approved for promoting foreign direct investment in retail market of the country;

(b) if so, when were these letters sent; and

(c) the States from which consent has been received on the above mentioned issue till 20th of July, 2012?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The Department of Industrial Policy and Promotion, Government of India, wrote to all the State Governments on 19.06.2012.

(c) Till 20.07.2012, a written communication indicating support for FDI in retail has been received from Government of NCT of Delhi.

Consensus of states over FDI in multi brand retail trade

9. DR. T.N. SEEMA:
SHRI P. RAJEEVE:
SHRI K.N. BALAGOPAL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) how many State Governments have agreed to the policy of Government to permit entry of Foreign Direct Investment in multi brand retail trade;

(b) which are the States who have informed their consent in writing to Government of India; and

(c) which States have already allowed the operations of foreign firms in single brand retail trade and multi brand retail trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The Department of Industrial Policy and Promotion, Government of India, wrote to all the

† Original notice of the question was received in Hindi